

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 83/NCLT/AHM/2017**

**Coram:**

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: Accelaris Technologies Ltd.  
Mejor Metfab and Equipment Pvt. Ltd.

## Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VABHAJI PATHIKH	ADVOCATE	APPLICANT	
2.				

## ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Applicants.

Heard arguments of learned Counsel for Applicants.

Order reserved.

# **BIKKI RAVEENDRA BABU**

## **MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.